

High Court of Jammu and Kashmir at Srinagar

ORDER

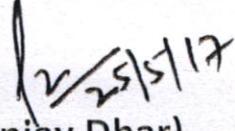
No:- 325

Dated:- 25-5-2017

In the interest of Administration Shri Umesh Sharma, Munsiff / Additional Special Mobile Magistrate, Shopian is transferred and posted as Munsiff, Leave Reserve, High Court Wing, Srinagar against an available vacancy and his services shall be utilized for assisting CPC, E-Courts High Court of J&K.

Further, Shri Jahangir Ahmad Bakshi, Munsiff, Shopian shall hold the additional charge of the court of Additional Special Mobile Magistrate, Shopian till further orders.

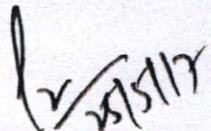
By Order


(Sanjay Dhar)
Registrar General

No:- 5816-33/93 Dated:- 25-5-2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
.....for placing the same before the Hon'ble Chief Justice for His Lordship's kind information.
2. Secretary to Hon'ble Mr. Justice _____
.....for placing the same before the Hon'ble Judge for His Lordship's kind information.
3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
4. Principal District & Sessions Judge, Shopian.
5. Central Project Coordination e-Courts, High Court of J&K.
6. Shri _____
7. Accounts Officer, High Court Wing, Srinagar.
..... for information and necessary action.
8. Incharge NIC for uploading the same on the website of the High Court.


Registrar General